

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Phone: 011-23753942 Fax-23753923**

Date: **28.4.2023**

To,  
Ms. Anushree Bardhan, Advocate  
Anushree Bardhan & Associate  
C-31, 2<sup>nd</sup> Floor, Friends Colony East,  
New Delhi- 110065

Madam,

**Petition No. 346/MP/2020**

Subject: Petition under Section 79(1)(f) of the Electricity Act 2003 for adjudication of disputes between the Petitioner and the Respondent and for directions.

Ref: (i) ROP dated 14.3.2023  
(ii) Your letter dated 10.4.2023

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With reference to your letter dated 10.4.2023 on the above subject, I am directed to inform that your request for extension of time to file the additional information by Petitioner, DVC has been granted and the same is extended till **9.5.2023**, after serving copy to the Respondents, who shall file their replies by **19.5.2023**. The Petitioner may, file its rejoinder, if any, by **26.5.2023**. No further extension of time shall be granted for any reason.

**Yours sincerely**

Sd/-  
(Deepak Pandey)  
Assistant Chief (Law)

**Copy to:**  
(i) All Respondents.